

No. 08/32/2025-DRT
Government of India
Ministry of Finance
Department of Financial Services

3rd Floor, Jeevan Deep Building,
10, Sansad Marg, New Delhi,
Dated 4th February, 2026.

Office Memorandum

Subject : Filling up of existing, anticipated and unforeseen vacancies upto 30.06.2026 for the post of Registrar, Assistant Registrar and Recovery Officer in Debts Recovery Appellate Tribunals (DRATs) and Debts Recovery Tribunals (DRTs) under Department of Financial Services, Ministry of Finance on deputation basis - Reg.

The undersigned is directed to refer to this Department's O.M. of even number dated 29th December, 2025 on the subject cited above and to inform that the last date for receipt of applications for the post of Registrar, Assistant Registrar and Recovery Officer in DRATs/DRTs has been extended up to **09.03.2026**. However, crucial date for determining the eligibility will remain same (i.e. 9th February, 2026) as per vacancy circular dated 29th December, 2025.

2. This may be uploaded on the official website of Department of Personnel and Training (DoPT).



(S.D. Sharma)
Under Secretary to the Govt. of India
Tel: 23748750

The Director, CS-I(D),
Department of Personnel & Training,
Lok Nayak Bhawan,
New Delhi.

Copy to:

1. The Joint Secretary (Establishment) of all Ministries/Departments of Government of India.
2. The Chief Secretaries of State Governments and Administrators of UTs.
3. The Controller General of Accounts, Mahalekha Niyantarak Bhawan, Ministry of Finance, GPO Complex, Block E, Aviation Colony, INA Colony, New Delhi, Delhi-110023
4. The Chairman/MD & CEO of all PSBs.
5. Registrars of all High Courts.
6. The NIC Cell, 2nd Floor, Jeevan Deep Building, New Delhi- with a request to upload the vacancy circular immediately on the official website of DFS (www.financialservices.gov.in).

With a request to kindly forward the application of eligible and willing officers, who can be spared immediately, so as to reach this Department before the last date.